

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:228
ANSWERED ON:26.08.2013
ILLEGAL SAND STONE MINING
Biswal Shri Hemanand ;Choudhary Shri Bhudeo

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the cases of illegal sand mining from rivers and stone mining from mountains have come to the notice of the Government;
- (b) if so, the details thereof, State/ UT-wise including Rajasthan;
- (c) whether the Government has noticed its impact on the environment and ecology of the country;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to check sand and stone mining including the action against those involved in illegal sand and stone mining in the country?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) to (e) The information is being collected and will be laid on the Table of the House.